

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/5409/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 29th October, 2021.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/321 dated 27.10.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 30.10.2021**, has been granted. The Special Judge, Addl. CBI Court No.1 and in his absence the Special Judge, Addl. CBI Court No. 2 and in his absence the Special Judge, Addl. CBI Court No.3 will remain in charge of your Court and office, during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR(VIGILANCE)

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Memo NO.HC.VII-131/1994/5410/A, dated 29.10.2021
Copy to :

1. The Special Judge, Addl. CBI Court No.1 Guwahati.
2. The Special Judge, Addl. CBI Court No. 2 Guwahati.
3. The Special Judge, Addl. CBI Court No.3 , Guwahati.
4. The Project Manager, Gauhati High Court.


JT.REGISTRAR(VIGILANCE)

Pda